

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SARE REALTY PROJECTS PRIVATE LIMITED,

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SARE REALTY PROJECTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16.10.2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi & Haryana (ROC-DELHI)
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U45400DL2007PTC169466
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd office: 6, 383C Bank Street Munirka South Delhi, New Delhi 110067
6.	Insolvency commencement date in respect of corporate debtor	05.03.2021 (order copy received by IRP on 08.03.2021)
7.	Estimated date of closure of insolvency resolution process	01.09.2021 (180 days from 05.03.2021)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	PAWAN KUMAR GOYAL IBBI/IPA-001/IP-P00875/2017-18/11473
9.	Address and e-mail of the interim resolution professional, as registered with the Board	P K GOYAL & ASSOCIATES, 304, D.R. CHAMBER, 12/56, DB GUPTA ROAD, KAROL BAGH, NEW DELHI-110005. Email :- ca.pawangoyal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	P K Goyal & Associates, 304, D.R. Chambers, 12/56, DB Gupta Road, Karol bagh, New Delhi-110005 Email: cirpsrppl@gmail.com
11.	Last date for submission of claims	22/03/2021 (14 days from date of receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottee.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Mr. Anurag Goel IBBI/IPA-001/IP-P00876/2017-18/11460 Mr. Kamlesh Kumar Gupta IBBI/IPA-001/IP-P01316/2018-19/12071 Mr. Anil Kumar Khicha IBBI/IPA-001/IP-P00422/2017-18/10745
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Relevant Forms at https://ibbi.gov.in/home/downloads b. Address mentioned in column 10 above as well as at www.ibbi.gov.in .

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SARE REALTY PROJECTS PRIVATE LIMITED** on 05.03.2021 (order received on 08.03.2021). The creditors of **SARE REALTY PROJECTS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 22.03.2021 falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Real Estate Allottee in Form CA.

*Submission of false or misleading proofs of claim shall attract penalties.

Date: 09/03/2021
Place: NEW DELHI

Reg. No.
IBBI-11473
PAWAN KUMAR GOYAL
IBBI/IPA-001/IP-P00875/2017-18/11473